

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO 3441
TO BE ANSWERED ON 12/03/2026

IMPLEMENTATION OF TRIBAL WELFARE SCHEMES IN HINGOLI, MAHARASHTRA

3441. Shri Aashtikar Patil Nagesh Bapurao:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the Government is informed, that the benefits of tribal welfare schemes, including the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006, scholarship schemes, housing, health and education schemes are not reaching the general public effectively and in a timely manner in the tribal-dominated areas of Hingoli Lok Sabha Constituency in Maharashtra, covering districts such as Hingoli, Nanded and Yavatmal, if so, the details thereof;

(b) whether it is true that tribal citizens in these areas are facing serious difficulties such as pending claims for Forest Rights pattas, delays in scholarship disbursement, lack of basic amenities in ashram schools and hostels, inadequate availability of health and nutrition services in remote tribal villages and difficulties in Direct Benefit Transfer (DBT) payments due to lack of digital and banking facilities;

(c) if so, the concrete steps taken by the Union Government so far to address these issues and whether any specific action plan has been proposed for the Hingoli Lok Sabha Constituency; and

(d) whether the Government is considering sending a special Central team or implementing a time-bound review mechanism to assess the ground-level implementation of tribal development schemes in the aforesaid districts, if so, the details thereof

ANSWER

**MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)**

(a) & (b): Regarding benefits of tribal welfare schemes, including the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006, scholarship schemes, housing, health and education schemes, to flagship mission namely, PMJANMAN and PM DAJGUA are being implemented by Tribal Development Department Government as per guidelines received by (MoTA) to provide basic facilities and services and near by socio economic development of tribal communities in Maharashtra State.

The Hingoli Lok Sabha Constituency comprises the districts of Hingoli, Nanded, and Yavatmal. For these districts, the Kalamnuri Project Office functions for Hingoli district, the Kinwat Project Office functions for Nanded district, and the Pandharkawda and Pusad Project Offices function for Yavatmal district. These project offices function under the administrative control of the Office of the Additional Tribal Commissioner, Amravati.

Out of these, Kinwat and Pandharkawda are TSP (Tribal Sub-Plan) projects, while Kalamnuri and Pusad are OTSP (Outside Tribal Sub-Plan) projects.

The project-wise details are as follows.

Project office Kalmnuri Dist. Hingoli

Government resolution dated 04 April 2025 of the Rural Development Department, Government of Maharashtra, Shabari Adivasi Gharkul Yojana Rural has been included in the Pradhan Mantri Awas Yojana Rural Phase 2. Therefore, the necessary funds for the objectives to be achieved during the period 2024-25 to 2028-29 will be made available to the State Management Cell Rural Housing by making provision in the budget of the concerned administrative department.

Two districts, Parbhani and Hingoli, are covered under the Project Office Kalamnuri. Out of these, a total of 10503 Scheduled Tribe students from Hingoli district have been distributed Suvarn Mahotsavi Scholarships from Zilla Parishad Hingoli to the tribal students of class 1 to 10. Also, in the post-matric scholarship, a total of 1177 tribal students have been directly credited with the scholarship through PFMS in the Aadhaar-linked bank accounts of the government. However, there has been no delay in the distribution of scholarships to tribal students.

There are 05 government tribal ashram schools and 11 government hostels for tribal boys and girls functioning under the jurisdiction of this office and there is no lack of any facilities in all these schools and hostels.

There is no lack of digital and banking facilities. All 05 Government Ashram School have Taken Health check-up Camp in Every month and There is no complaints regarding the nutrition.

Project office Kinwat Dist. Nanded

Integrated Tribal Development Project Office, Kinwat, which is one of the 11 sensitive projects in Maharashtra, is working for the entire Nanded district. This office receives funds for the implementation of comprehensive development schemes of tribals at the central, state level and district level.

For the collective and individual development of the Tribals, Skill Development Programme, Central Budget, Special Central Assistance Scheme, Article 275 (1) of the Indian Constitution, PTG, Pardhi Package, Protection Programme for Primitive Tribes, Housing Scheme, Nucleus Budget Scheme, Thakkar Bappa Adivasi Basti Sudhar Yojana, etc. are being implemented.

Under the District Annual Tribal Sub-Plan, Kinwat and Mahur talukas are under TSP and Himayatnagar, Hadgaon and Bhokar are included in Mada-Mini Mada area while other talukas are counted as OTSP areas. The ATSP area is only for individual benefit and funds are allocated to various implementing agencies for the development schemes of the tribals in addition to the schemes for personal benefit in other areas. These include Birsa Munda Krishi Kranti Yojana, Water Conservation, Power, Rural Development Agency, Zilla Parishad, Co-operation, Forests, Fisheries, Horticulture, Animal Husbandry,

Industries, Irrigation, Public Works, Education, Sports, Technical Education, Women and Child Development (Dr. A.P.J. Abdul Kalam Amrit Aahar Yojana), Health, Water Supply, Urban Development. These departments take action to implement the schemes of the Tribal Development Department from the funds received by them. Funds are distributed to the project office to implement the schemes under the welfare schemes of the backward classes.

Apart from this, a separate education cell has been set up from the year 2024-25 for the educational development of tribal students in project office. In Nanded District there are 16 Government Ashram School, 23 Aided Ashram Schools, 15 Government Hostels and One Eklavya Residential English Public School are running .Ashram School and Government Hostel Building Construction, Education of Tribal Students from Reputed English Schools, Government of India Scholarship, Golden Jubilee Pre-Secondary Scholarship, DBT, Pandit Deendayal Upadhyay Swayam Yojana for Non-Hostel Students, etc. are implemented benefits are given through DBT in Scholarship schemes. Overall, the schemes funded by the government for the overall development of the tribals are implemented through Project office.

Project office Pusad Dist.Yavatmal .

Project Officer, Integrated Tribal Development Project Pusad Dist. Yavatmal has a total of 7 talukas under its jurisdiction and two talukas, Umarkheed and Mahagaon, which are subordinate to this office in Hingoli Lok Sabha constituency. The government has submitted a proposal to construct a school building and a hostel for separate accommodation of boys and girls at the Government Ashram School Korta in Umarkheed taluka for the convenience of students under the Adarsh Ashram School Scheme. Also, the closed Government Ashram School at Borivan in Mahagaon will be converted into a new Government English Medium Ashram School in the year 2025-26. Currently, classes have been started for students at Vadgaon Shinde, Tal.Pusad and efforts are underway to start it at Mahagaon in the year 2026-27. A hostel for boys and girls is functioning in Umarkheed taluka and higher education facilities are being provided to the students of this area. Also, health facilities have been provided under the PMJANMAN scheme in the remote areas of Umarkheed and Mahagaon talukas. And nutritional food facilities are also provided. Also, digital and banking facilities are provided to the tribal citizens of both Umarkheed and Mahagaon talukas through Direct Benefit Transfer (DBT). For this, the following information from this office is submitted to the public for proper information.

Project office Pandharkawada Dist.Yavatmal .

Integrated Tribal Development Project office Pandharkawada District, Yavatmal has a total of 9 talukas under its jurisdiction. A total of 18 government ashram schools and 19 government hostels are functioning under this project office.

In 18 government ashram schools under the project office Pandharkawada and the number of students as on 30/09/2025 is 4078 and till 05/03/2026, out of 4078 enrolled students a total No. of 3614 students have been health checked by the RBSK team and the Health Department.

Under the Adarsh Ashram School Scheme, construction of New school buildings is underway at government ashram schools Shibla, Jamb, Antargaon, Hiwari, Nanza, Kapra and Botoni.

Proposals for the construction of hostels for separate accommodation for girls at Government Ashram Schools Hiwari, Jamb and Antargaon have been submitted for approval on priority basis.

Regular Medical checkup of students is being done by PHCs, HDHs, DH medical teams. It is set up for medical team which is especially set up for Ashram schools to visit every school quarterly. Health cards for every students are maintained in every Ashram school. During the medical checkup refractive defects are checked. Till now 72 students are provided with spectacles and 2227 under 14 girls students are vaccinated for Rebella.

The construction of the school building at Eklavya Model Residential School Botoni has been completed and the construction of separate hostels for boys and girls, dining hall, and staff quarters are in progress. The construction will be completed by June 2026 and the school will start from the next academic year.

The work to set up science centers at government ashram schools Hiwari and Jamb have been approved and construction is in progress.

A total of 19 government hostels are functioning under this office, out of which 10 are for boys and 09 are for girls. 5 hostels are at the district level and the remaining 14 hostels are at the taluka level. There are 10 hostels in the government building and 09 hostels are in rented private buildings. Construction of 04 hostels is in progress. DBT of food is provided to the students at the district level hostels. Food is provided for the students of the taluka level by private food contractors.

All the Govt. Ashram schools are provided with all basic amenities i.e water, sanitation, toilets and bathrooms as per the students counts for pure drinking water every school have RO units of 500 lph capacity.

Till today 443 Community Forest Rights (CFR) and 845 Individual Forest Rights (IFR) have been granted under the Forest Rights Act (FRA) 2006. Suvarna Mahotsavi Scholarships for the students admitted in year 2024-25 have been distributed to the students. And also all the schemes of individual

(c) & (d): Flagship mission namely, PMJANMAN and PMDAJGUA are being implemented by Tribal Development Department Government of Maharashtra as per guidelines received to provide basic facilities and services and thereby socio economic development of tribal communities in Maharashtra State.

The details are mentioned as given below in physical progress of PM JANMNA & PM DAJGUA.

The time line for PMJANMAN is from FY 2023-24 to FY 2026-27 and for PM DAJGUA is from FY 2024-25 to FY 2028-29

Details on different Interventions and their Progress for above mentioned mission at Maharashtra State is as given below :

Physical Progress - PM JANMAN:

Sr No	Name of Ministry	Intervention / Activity	Mission Target (2023-2026)	Progress Details		Remark
				Sanctions	Physical Completion	
1	M/o Rural Development	Provision of pucca houses	54,405 houses	54,217 houses sanctioned	18,334 houses completed	36,071 In Progress.
		Connecting roads	27 Roads	50.14 Km Roads sanctioned	-	All 27 Road works are in progress.
2	M/o Health and Family Welfare	Mobile Medical Units	87 MMU (2862 PVTG Village)	87 MMUs approved	87 MMUs deployed	2,178 PVTG Villages Targeted. 57,918 Visits so far, 22,11,998 OPD patients attended
3	M/o Jal Shakti	Piped Water Supply	2773 Villages	2773 villages sanctioned	1,567 villages Saturated (1,090 – HGJ Reported Villages, 860 – HGJ Certified Villages)	1206 – Villages work in progress.
4	M/o Women and Child Development	Construction and running of Anganwadi Centre's	178 AWCs	178 AWCs sanctioned	178 AWCs made operational 56 Construction Completed	122 AWC are In Progress
5	M/o Education	Construction and running of hostels	25 Hostels	25 Hostels	Work started in all 25 Hostels	The construction work of 4 hostels is in progress. Out of these 1 works is at finishing stage. 2 works will be completed by March, 2026 & remaining 1 work will be completed by Oct, 2026.
6	M/o Power	Energization of un-electrified HHs	13,413 HHs	13,413 HHs	13,413 HHs	100% Saturation Certification for 1,137 Villages.
7	M/o Communications	Installation of mobile towers through BSNL	Coverage of 193 habitations	164 Towers Planned	100 Habitations Saturation (77 Towers On Air)	93 Habitations work in progress (87 Towers On Air)
		Installation of mobile towers through all Operators	462	430	334 Habitations Saturated	128 Habitations work in progress

8	M/o Tribal Affairs	Multipurpose Centres	121 MPCs	121 MPCs	101 MPCs Completed,	Remaining 20 MPC works are in progress.
		Setting up of VDVks	40 VDVks	40 VDVks	40 VDVks Started Businesses	3624. Beneficiaries. 63.047 Lakh Sale

Physical Progress - PM DA-JGUA:

S N	Name of Ministry / Department	Initiative / Scheme	Progress / Current Status
1	Ministry of Rural Development (MoRD)	Pucca houses under Pradhan Mantri Gramin Awas Yojana - (PMAY)	Out of 3,35,979 sanctioned houses; 70,435 are completed , 2,65,544 are in progress.
		Roads connecting tribal settlements/villages/ Padas under Pradhan Mantri Gram Sadak Yojana – (PMGSY)	It is planned to propose 116.75 km of roads for 21 villages under PMGSY - IV.
2	Ministry of Jal Shakti (MoJS)	Tap water supply to Scheduled Tribe families under Jal Jeevan Mission	Out of 4,952 targeted villages, 2,736 villages are Saturated.
		Water supply through common pipe connection in villages inhabited by ST Communities under Jal Jeevan Mission	(1,736 – HGJ Reported Villages., 1092 – HGJ Certified Villages.) 2216 – Villages work in progress.
3	Ministry of Power (MoP)	Electricity connection for Scheduled Tribe families	Sanction of electricity connections to 6,961 Scheduled Tribe families.
		Electricity connection for public institutions in the village, e.g. Gram Panchayat, School, etc.	As of now, 5,228 ST families Saturated with Electricity Connections.
4	Ministry of Women and Child Development (MoWCD)	Construction of new Anganwadi under Poshan Abhiyan	Proposals for 802 Anganwadi have been sent to the Central Government for approval.
5	Department of School Education and Literacy (DoSEL)	Construction of hostels for Scheduled Tribe students under Samagra Shiksha Abhiyan	22 hostels Approved and Construction of all 22 Hostels are in progress. Work Order issued on 26/12/2025.
6	Ministry of AYUSH (MoAYUSH)	Development of nutrition gardens in EMRS schools under National AYUSH Mission	Total 6 Nutrition Gardens Approved at EMRS school premises. (Deori, Aheri, Satana, Igatpuri, Kambalgaon and Shahapur)
7	Dept. of Telecommunications (Do Telecom)	Telecommunication connectivity in villages inhabited by ST Communities	Out of the targeted 954 villages, Survey of 101 villages is in progress. 853 villages Saturated for mobile network connectivity. (654 villages have been planned to be connected through mobile network under DBN scheme)
8	Ministry of Skill Development and Entrepreneurship (MoSDE)	Establishment of skill development centres in 30 districts inhabited by Scheduled Tribes	“Jan Shikshan Sanstha” has nominated for implementation of said intervention in the State. 3 Skill Development Centres approved in Maharashtra. Implementing training of 50 – 120 days.
		Skill-based training for Scheduled Tribe youth and beneficiaries associated with Van Dhan Vikas Kendra’s under Kaushal Bharat Abhiyan	(At Nandurbar, Gadchiroli and Nashik) <u>Nashik:</u> Targeted 900 – Enrolled - 577. <u>Nandurbar:</u> Targeted 900 – Enrolled - 801. <u>Gadchiroli:</u> Targeted 900 – Enrolled - 660.
9	Ministry of Tourism (MoTourism)	“Tribal Home Stay” scheme for Scheduled Tribe beneficiaries under Swadesh Darshan scheme	The proposals have been submitted to the office of Hon'ble Under Secretary, Ministry of Tourism, New Delhi, and the said proposals will be evaluated in the meeting of the Directorate of Missions and recommended for further approval.
		Village level community activities under Swadesh Darshan Yojana	
10	Ministry of Tribal Affairs (MoTA)	To implement the activities listed below in line with the expansion of the scope of the Special Central Assistance for Tribal Development (PMAAGY)	

		Scheme.	
		i. Establishment of Tribal Multipurpose Marketing Centres (TMMC)	Updation approval for TMMC Design as per revised guidelines from MoTA is in progress. Accordingly, Administrative and Technical Approval will be revised for 4 projects (Yavatmal, Gondia, Gadchiroli and Nashik). Site identification for 2 projects (Nashik and Dhule) is in progress.
		ii. Strengthening of tribal ashram schools and hostels	A total of 160 works have been approved. 159 works are at tender or foundation stage. 18 Additional Classrooms, 23 Toilet Blocks, 4 Major Repair Works (Total 45 Works) will be completed by 31 st March 2026 1 work (Construction of a boys' hostel at Government Ashram School, Vishanpur, Taluka Chopra, District Jalgaon) is proposed from 35 Lakhs to 350 lakhs, for re-appropriation of fund.
		iii. Establishment of Centre of Competence (CoC) under Sickle Cell Anaemia Eradication Campaign and provision of counselling and medication to patients.	1 Centre of Competence (CoC) approved at AIIMS, Nagpur. All equipment has been procured and installed.
		iv. Establishment and management of CFR & FRA centres	FRA center approved in 26 districts. Status on claims for Forest Rights pattas, Total no of IFR Claims approved by district committees- 201968 Total no of CFR Claims approved by district committees- 8756
